

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**I.A. No.2166 of 2020**

**IN**

**Company Appeal (AT) (Insolvency) No. 1056 of 2019**

**In the matter of:**

**Rajesh Goyal**

**....Appellant**

**Vs.**

**Babita Gupta & Ors.**

**....Respondents**

**Present:**

**Appellant: Mr. Saurabh Jain, Mr. Abhijeet Sinha, Mr. Sandeep Bhuraria and Mr. Aman Anand, Advocates.**

**Respondents: Mr. Praful Jindal, Advocate.  
Mr. Rajesh Gupta, Advocate.  
Mr. Anubhav Mehrotra, Advocate.  
Mr. Sumesh Dhawan, Ms. Vatsala Kak, Geetika Sharma, Advocates for India Bulls.  
Mr. Gaurav Katiya, IRP and Mr. Rishabh Jain, Advocate for IRP.  
Mr. Sudeep Kumar Shrotriya, Advocate for R1-3.  
Mr. Rupesh Kumar, Advocate.  
Mr. Kumar Anurag Singh, Mr. Zain A. Khan, Advocates for Financial Creditor  
Mr. Amandeep Singh, Advocate for intervenor for RG Luxury Home Buyers Association.  
Mr. Rudreshwar Singh, Advocate for Jan Kaliyan Samiti.**

**ORDER**

**09.10.2020:** Affidavit filed by Mr. Kumar Anurag Singh, Advocate representing 'IIFL Home Finance Limited' is taken on record. Mr. Sumesh Dhawan, Advocate representing 'IndiaBulls Commercial Credit' submits that he

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has already filed response thereto. The same is taken on record. Mr. Kumar Anurag Singh, Advocate may provide copy of the Affidavit to two representatives to be nominated by the Home Buyers who will communicate such nomination to Mr. Kumar Anurag Singh, Advocate during the course of the day. Copies of the Affidavit may be provided to them during the course of the day.

Post the matter for consideration on 13<sup>th</sup> October, 2020.

**[Justice Bansi Lal Bhat]  
Acting Chairperson**

**[Justice Jarat Kumar Jain]  
Member (Judicial)**

**[Kanthi Narahari]  
Member (Technical)**

*AR/g*